

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 125 of 2001

Jabalpur, this the 9th day of April 2003.

Hon'ble Mr. R.K. Upadhyaya - Member (Admnv.)
Hon'ble Mr. A.K. Bhatnagar - Member (Judicial)

Bhanu Prakash Singh, aged 52 years, son
of Shri M.P. Singh, IAS Officer, Working
as Additional Commissioner, Rewa Division
Rewa (MP)

APPLICANT

(By Advocate - Shri A.K. Pandey for Shri P.N. Dubey)

VERSUS

1. Union of India, through Secretary
Department of Personnel and
Administrative Reforms and Training.
Govt of India, New Delhi.
2. State of M.P. through Chief Secretary,
Vallabh Bhavan, Bhopal.

RESPONDENTS

(By Advocate - None)

ORDER (ORAL)

By R.K. Upadhyaya, Member (Admnv.):-

It has been stated on behalf of the applicant
that the claims of the applicant have been accepted
by the respondents. Therefore, O.A. filed should be
allowed to be withdrawn. Permission sought for is
allowed. This O.A. is dismissed as withdrawn.

(A.K. Bhatnagar)
Member (J)

(R.K. Upadhyaya)
Member (A)

प्राप्तिक्रिया संख्या..... जबलपुर, दि.....
(1) राज्य सभा, राज्य परिषद, राज्य विधान सभा, राज्य विधान परिषद
(2) राज्य सरकार, राज्य सरकार, राज्य सरकार, राज्य सरकार
(3) राज्य सरकार, राज्य सरकार, राज्य सरकार, राज्य सरकार
(4) राज्य सरकार, राज्य सरकार, राज्य सरकार, राज्य सरकार
सूचना एवं आवश्यक कार्रवाही के तु

अधिकारी का नाम.....
(B) W/OS

15/4/03
16/4/03